

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. A. A. NANDGAONKAR  
COURT 30 SESSIONS JUDGE  
Special Criminal Cause List Dated 12-10-2020**

Sr.no.	Case no.	Name of parties	Stage
1	BA 1978/2020	Sameer Ankush Naik @ Lahu --- Applicant Vs The State of Maharashtra - Vakola Police Station	
2	BA 1993/2020	Lakshman @ Lachchha Arjun --- Applicant Vs The State of Maharashtra - Vakola Police Station	
3	MA 139/2020	Venkatesh Subbiah Konar in Appeal - ---20 @ MA 138-20 - Appellant Vs Bhavanieshwari Venkatesh Konar Alias Bhavanieshwari Rajaram Pillai and The State -	
4	ABA 1100/2020	Kausang Dolchiwala Vs The State of Maharashtra Through BKC Police Station	
5	BA 2024/2020	Shubham Kuamr Horam Sing @ Shubham Kumar Horamsingh Rajput - Applicant. Vs State - Kherwadi Police Station	
6	BA 2025/2020	Shakil Khali Ahmed Shaikh - Applicant. Vs State - Nirmal Nagar Police Station -	

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1	ABA 1157/2020	Laxman Chikkayya Poojari Vs State Kherwadi Police Station	
2	MA 3369/2019	The State of Maharashtra - Agripada Police Station in Appeal ----19 --- Appellant Vs Rahul Deepak Jaitapkar --- Accused	
3	MA 615/2020	Elegant Industries Pvt. Ltd. in Revision ----/20 --- Appnt. Vs The State of Maharashtra and K.S. Reddy –	
4	MA 616/2020	Elegant Industries Pvt. Ltd. in Revision ----/20 --- Appnt. Vs The State of Maharashtra and K.S. Reddy –	
5	MA 617/2020	Elegant Industries Pvt. Ltd. in Revision ----/20 --- Appnt. Vs The State of Maharashtra and K.S. Reddy –	
6	MA 618/2020	Elegant Industries Pvt. Ltd. in Revision ----/20 --- Appnt. Vs The State of Maharashtra and K.S. Reddy –	
7	MA 619/2020	Elegant Industries Pvt. Ltd. in Revision ----/20 --- Appnt. Vs The State of Maharashtra and K.S. Reddy –	

8	MA 620/2020	Elegant Industries Pvt. Ltd. in Revision ----/20 --- Appnt. Vs The State of Maharashtra and K.S. Reddy –	
9	MA 621/2020	Elegant Industries Pvt. Ltd. in Revision ----/20 --- Appnt. Vs The State of Maharashtra and K.S. Reddy –	
10	MA 622/2020	Elegant Industries Pvt. Ltd. in Revision ----/20 --- Appnt. Vs The State of Maharashtra and K.S. Reddy –	
11	MA 623/2020	Elegant Industries Pvt. Ltd. in Revision ----/20 --- Appnt. Vs The State of Maharashtra and K.S. Reddy –	
12	MA 624/2020	Elegant Industries Pvt. Ltd. in Revision ----/20 --- Appnt. Vs The State of Maharashtra and K.S. Reddy –	
13	MA 625/2020	Elegant Industries Pvt. Ltd. in Revision ----/20 --- Appnt. Vs The State of Maharashtra and K.S. Reddy –	
14	SC 1059/2019	The State of Maharashtra - DCB CID Unit - CIU Vs Mahipal Ghasiram Harsoliya and Ors.	

**CITY CIVIL AND SESSION COURT MUMBAI  
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COURT 30 SESSIONS JUDGE  
Special Criminal Cause List Dated 14-10-2020**

1	MA 209/2020	Gautam Day and 2 other in Revision----/20 @ MA 208/20--- Applicants Vs R.S. Bhoi -	
2	SC 927/2019	The State of Maharashtra- R.A.K. Police Station Vs Sidhant Shirish Lad and Ors. 10	

**CITY CIVIL AND SESSION COURT MUMBAI  
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COURT 30 SESSIONS JUDGE  
Special Criminal Cause List Dated 15-10-2020**

1	SC 431/2019	The State of Maharashtra - Nirmal Nagar Police Station Vs Faijan @ Sundar @ Faijal Babu Shaikh	
2	MA 971/2020	Sadik Shakeer Shaikh --- Applicant Vs The State of Maharashtra - Yellow Gate Police Station -	

**CITY CIVIL AND SESSION COURT MUMBAI  
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Special Criminal Cause List Dated 16-10-2020**

1	MA 633/2020	Mr. Nanalal Sohanlal Jain- Applicant. Vs State of Maharashtra-BKC Police Station-	
2	MA 1474/2019	Pravin Balu Pawar@Appeal-48- -19-Aplnt. Vs Deepali Pravin Pawar and The State of Maharashtra	

3	MA 526/2020	Abhay Narendra Lodha and 1 other in Revision----/20 --- Applicants Vs State Bank of India - Backbay Reclamation Branch	

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1	MA 2146/2019	Sanjiv Jagmohan Bhargava- Applicant @ Appeal 667-19 Vs The State of Maharashtra and Bharati Sanjiv Bhargava	